

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Tuesday, 14th August, 1956

*The Lok Sabha met at Eleven
of the Clock.*

[Mr. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PAPERS LAID ON THE TABLE

REPORT OF REHABILITATION FINANCE ADMINISTRATION

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to lay on the Table a copy of the Report of the Rehabilitation Finance Administration for the half year ended the 31st December, 1955, under sub-section (2) of Section 18 of the Rehabilitation Finance Administration Act, 1948. [Placed in Library. See No. S-316/56]

REPORT ON ACTIVITIES OF COIR BOARD

The Minister of Consumer Industries (Shri Kanungo): I beg to lay on the Table a copy of the Half-Yearly Report on the activities of the Coir Board and the working of the Coir Industry Act for the period ending the 31st March, 1956 under sub-section (1) of section 19 of the Coir Industry Act, 1953. [Placed in Library. See No. S-317/56]

INFORMAL MEMORANDUM CONTAINING OBSERVATIONS ON INDIAN ECONOMIC PROBLEMS AND POLICIES BY WORLD BANK MISSION

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to lay on the Table a copy of the informal Memorandum containing

some observations on Indian Economic Problems and Policies by the World Bank Mission. [See Appendix VI, annexure No. 61].

Shri K. K. Basu (Diamond Harbour): It is a very important memorandum. We would like to have copies of it.

Mr. Speaker: If copies are available they may be placed in the Notice Office and these hon. Members who may want it may take it from there.

Shri K. K. Basu The hon. Minister can have it cyclostyled and give us copies.

Mr. Speaker: Will the hon. Minister be able to supply copies?

Shri M. C. Shah: We will look into it. If more copies are available, they will be distributed to hon. Members. Otherwise, we will place sufficient number of copies on the Table of the House and also in the Library.

*CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 544

DEMANDS FOR SUPPLEMENTARY GRANTS, 1956-57

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to present a statement showing Demands for Supplementary Grants in respect of the Budget (General) for 1956-57.

DEMANDS FOR EXCESS GRANTS, 1951-52

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1951-52.

* See Part I Debates, dated 14th August, 1956, Cols-1253-54.
425 L.S.D.